

case of computers including software and black & white TV receivers with 36" screen size, there is complete exemption from excise duty.

(xii) The import policy has been rationalised with a view to increase production.

(xiii) The Government is promoting appropriate applications of electronics to improve productivity, production quality, safety and quality of service.

### Checking of environmental Degradation in Coal and Steel manufacturing industry

996. SHRI GURUDAS DAS GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to take any steps to check environmental degradation in the coal and steel manufacturing industry; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) and (b) Yes, Sir.

— Under the existing Air and Water (Prevention & Control of Pollution) Acts every industrial unit has to obtain No Objection Certificate from the concerned State Pollution Control Board.

— Guidelines have been laid down by the Department of Environment, Forests & Wild life for shifting of polluting industries like steel.

— All new major projects, including coal and steel, require environmental impact assessment before approval can be accorded.

— The Environmental Protection Act, 1986 will help to take deterrent action against the defaulting industrial units.

### Launching of the Augmented Satellite Launch Vehicle

997. SHRI KAPIL VERMA: Will the PRIME MINISTER be pleased to state:

(a) what are the details of the plan for launching of the Augmented Satellite Launch Vehicle (A.S.L.V.) into space and when it is likely to be launched from Sri Harikota; and

(b) what is the objective of the A.S.L.V.?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ PATIL): (a) The approved Augmented Satellite Launch Vehicle (ASLV) project envisages two developmental flights and one flight-worthy standby. The first developmental flight of A.S.L.V. will take place from Sriharikota in the second half of this year.

(b) The objective of A.S.L.V. is to develop of low cost reliable launch vehicle capable of placing 150 kg. class of satellites in low earth orbit for a minimum life time of 100 days, at the same time developing and experimenting on advanced launch vehicle technologies and providing vital technological inputs to future launch vehicle projects of the Indian Space Research Organisation (ISRO)

### CBI raids at the premises of DDA ex-Vice-President

998. SHRI D. B. CHANDRA GOWDA: Will the PRIME MINISTER be pleased to state:

(a) whether the C.B.I. has raided the premises of the Ex-Vice-Chairman of the Delhi Development Authority and seized incriminating documents etc., from these during June, 1986;

(b) if so, the details of the incriminating documents seized during the raids; and

(c) what action Government are contemplating against the Ex-Vice-Chairman in this regard?

THE MINISTER OF STATE IN THE MINISTRIES OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI P. CHIDAMBARAM) : (a) to (c) The Central Bureau of Investigation has conducted a raid on the premises of the Ex-Vice-Chairman of the Delhi Development Authority. The document seized during the raids relate to acquisition of movable and immovable property, Fixed Deposit Receipts etc. The case is under investigation.

#### **Increase in the number of ASLV Satellites**

999. SHRI PARVATHANENI UPENDRA : Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under Government's consideration for increasing the number of ASLV satellites for communications, remote sensing, etc.; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ PATIL) : (a) and (b) The approved Augmented Satellite Launch Vehicle (ASLV) Project envisages 2 developmental flights and one flight-worthy standby. These will carry Stretched Rohini Satellite Series (SROSS) satellites. The first developmental flight of ASLV will take place in the second half of this year. There are plans to operationalise ASLV after the presently approved 2 developmental flights for launching SROSS satellites for technological, scientific and applications missions. The first SROSS satellite will carry a technological payload system to monitor the launch vehicle performances and also a payload for scientific experiments on

gamma ray bursts. The second SROSS satellite is planned to carry a remote sensing stereoscanning payload as a part of Indo-FRG Cooperation in Space research. The operational flights of ASLV are expected to take place by 1989/1990 time-frame. These are planned to carry scientific, technological and application missions

#### **Amount outstanding against Sugar Mills**

1000. SHRI RAM CHADRA VIKAL : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) what is the total price of sugarcane purchased by the sugar mills, in terms of crores of rupees, during the current year, State-wise;

(b) what is the amount paid for the sugarcane by the sugar mills, State-wise and by when the remaining amount is likely to be paid; and

(c) what is the total amount outstanding against the Mills as arrears and by when the mill owners are likely to pay the said amount to the farmers for their sugarcane?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI AJIT PANJA) : (a) to (c) The enclosed statements give the figures of total sugarcane price payable by sugar factories as on 15-6-86, State-wise, for the current season (1985-86), the cane price already paid and the balance yet to be cleared. In addition, the total State-wise arrears pertaining to 1984-85 and earlier seasons have also been indicated.

Ensuring payment of cane price is primarily the responsibility of the concerned State Governments who have the requisite powers and the necessary field organizations to enforce such payments. The Central Government has also been taking steps aimed at improving the financial viability of the industry to enable it to make payments expeditiously.